

published in Notification No. S.O. 2153 dated the 5th July, 1965.

1965, published in Notification No. S.O. 2214 dated the 8th July, 1965.

- (iii) S.O. 2215 dated the 9th July, 1965.

[Placed in Library, see No. LT-4459/65].

[Placed in Library, see No. LT-4453/65].

(5) A copy each of the following Notifications:—

- (i) G.S.R. 734 dated the 11th May, 1963, under sub-section (5) of section 77 of the Finance Act, 1965.

[Placed in Library, see No. LT-4454/65].

- (ii) G.S.R. 737 dated the 11th May, 1965, under sub-section (5) of section 81 of the Finance Act, 1965.

[Placed in Library, see No. LT-4455/65].

- (iii) The Estate Duty (Amendment) Rules, 1965, published in Notification No. G.S.R. 742 dated the 14th May, 1965, under sub-section (3) of section 85 of the Estate Duty Act, 1953.

[Placed in Library, see No. LT-4456/65].

- (iv) G.S.R. 762 dated the 24th May, 1965, under section 159 of the Customs Act, 1962 and sub-section (5) of section 77 of the Finance Act, 1965.

[Placed in Library, see No. LT-4457/65].

- (v) The Wealth-tax (Amendment) Rules, 1965, published in Notification No. G.S.R. 832 dated the 10th June, 1965, under sub-section (4) of section 46 of the Wealth-tax Act, 1957.

[Placed in Library, see No. LT-4458/65].

- (vi) The Income-tax (Determination of Export Profits) Rules,

12-13 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following three Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 2nd April, 1965:—

- (1) The Finance Bill, 1965.
- (2) The Appropriation (No. 2) Bill, 1965.
- (3) The Kerala Appropriation (No. 2) Bill, 1965.

I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following three Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 2nd April, 1965:—

- (1) The Armed Forces (Special Powers) Continuance Bill, 1965.
- (2) The Kerala State Legislature (Delegation of Powers) Bill, 1965.
- (3) The Representation of the People (Amendment) Bill, 1965.

12.13½ hrs.

PARLIAMENTARY COMMITTEES

SUMMARY OF WORK

Secretary: Sir, I lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1964 to 31st May, 1965.